

दूसरे राजदूतों को ठीक प्रकार से संरक्षण दे सकें, इस सिलसिले में सरकार किस प्रकार के पग उठाना चाहती है ताकि इस प्रकार की दुर्घटनायें फिर न दोहराई जाय ?

SHRI Y. B. CHAVAN : The hon. Member has certainly made some very interesting and possibly important observations about the general situation in West Bengal. The Chief Minister himself is aware of this position and he has been making public statements as far as the law and order situation is concerned. I think it is proper to leave this matter in the hands of the Chief Minister of West Bengal.

12.19 hrs.

#### INTRODUCTION OF NEW MINISTERS

MR. SPEAKER : As hon. Members know, two Ministers have been appointed in the Cabinet, and the Prime Minister will formally introduce them to the House.

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : I beg to introduce to you and through you to the House Shri Gulzarilal Nanda, Minister of Railways, and Shri D. Sanjivayya, Minister of Labour, Employment and Rehabilitation.

12.20 hrs.

#### RE: ADJOURNMENT MOTIONS

(Query)

MR. SPEAKER : I have to inform the House that I have received notices of all adjournment Motions regarding recent Ministry-making in UP and Bihar.

After careful consideration of the matter, I feel that this is not a fit matter to be raised as an Adjournment Motion (*Interruptions*). Let members have patience. I therefore do not give my consent to the moving of the Adjournment Motions.

However, in view of the importance of the matter, I have admitted a short duration discussion in the name of Shri S. S. Kothari and other hon. members who have given notice of motions, in the following form:

“Role of Governors in the recent Ministry-making in UP and Bihar”-

SHRI MADHU LIMAYE (Monghyr) : What about Kerala ?

MR. SPEAKER : The discussion will be taken up at 4 p.m. today.

The sitting of the Business Advisory Committee which had been fixed at 4 p.m. today will now be held at 3.30 p.m. today.

SHRI JYOTIRMOY BASU (Diamond Harbour) : I have a half-hour discussion to raise today. This was carried over from the last session. What happens to that ?

SOME HON. MEMBERS : What about our Motions ?

MR. SPEAKER : I have not admitted them.

SHRI M. L. SONDHI (New Delhi) : There is a state of war in Laos. It is a neutral country. Prince Souvanna Phouma has been known to the House. His is a neutral country. It participated in the Bandung Conference. Nobody here cares for what is happening there. The Prime Minister should herself have brought the matter before the House and told us about it. Our sympathies and understanding should go to Prince Souvanna Phouma.

MR. SPEAKER : I am on my legs.

SHRI RAM KISHAN GUPTA (Hissar) : What about my adjournment motion in regard to Haryana ?

अध्यक्ष महोदय : मैंने सभी एडजर्नमेंट मोशन्स देखे हैं लेकिन सिवाय इसके और किसी को एडमिट नहीं किया है। रूल यह है कि उसमें एडजर्नमेंट मोशन वाली कोई बात भी